

versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the 60th Report of the Committee (8th Lok Sabha) on the Ministry of Railways—Passenger Amenities.

12.12 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Fifty-fifth, Hundred and Fifty-sixth and Hundred and Sixty-first Reports

SHRI R.S. SPARROW (Jullundur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Hundred and Fifty-fifth Report on Union Excise Duties—Taking irregular credit of duty of Rs. 1.17 crores on base yarn and its utilisation for payment of duty on textured yarn.
 - (2) Hundred and Fifty-sixth Report on Impact of the Central Excise Duty concessions in respect of man-made fibres and yarn in the Budget 1988 on prices.
 - (3) Hundred and Sixty-first Report on Sales Tax.
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S.C.S.T. Welfare Committee Reports
COMMITTEE ON PUBLIC UNDERTAKINGS

Fifty-sixth Report

[English]

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Fifty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Oil & Natural Gas Commission—Undue benefit of Rs. 5.10 crores to a contractor and Minutes of the sittings of the Committee relating thereto.

12.13 1/4 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

(I) Reports of the Study Tours

SHRI ARVIND NETAM (Kanker): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Report of the Study Tour of Study Group I of the Committee on its visit to Trivandrum, Madras, Madurai, Mysore and Bangalore during January, 1989.
- (2) Report of the Study Tour of Study Group II of the Committee on its visit to Pune, Goa, Bombay, Ahmedabad and Jaipur during January, 1989.